

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 214**  
**58(ND)/2012**

**IN THE MATTER OF:**

**Panthera Developers Ltd. & Ors.**

...

**Applicant**

**Versus**

**M/s. Sankalp Buildwell Pvt. Ltd. & Ors.**

...

**Respondent**

**Under Section: 397/398**

**Order delivered on 26.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,  
HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Mr. Neeraj Chaudhry Adv

**For the Respondent** : Ms. Amrita Sarkar, Adv for Respondent Nos  
1 to 4

Mr. Dhruv Gupta and Harshil Gupta, Adv. for  
Respondent no. 4.

Mr. Kausik Chatterjee, Ms. Samridhi, Ms. Antra,  
Adv for Respondent No. 1

**ORDER**

Due to paucity of time, the matter is re-notified to 22.11.2022.



**(T.S. SINGH)**  
**COURT OFFICER**